

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

O. APPLICATION NO.: 537/2003

Applicant(s) R. K. Jogi

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

08.01.2004

Mr. P. N. Jatti counsel for the applicant.  
Mr. N. C. Goyal counsel for the respondents.

Learned counsel for the applicant seeks  
permission to withdraw this OA. The permission  
to withdraw the OA is allowed.

The OA is disposed of as withdrawn.

(BHARAT BHUSHAN)  
MEMBER (J)

(R. K. UPADHYAYA)  
MEMBER (A)